

**COURT – I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 75 of 2011**

**Dated: 22<sup>nd</sup> March , 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Union of India through Southern Railway ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission ...Respondent(s)**  
**& Anr.**

Counsel for the Appellant(s): Mr. Abhishek Yadav for Petitioner

Counsel for the Respondent(s): Mr. G. Umopathy for TNERC  
Mr. S. Vallinayagam for TNEB

**ORDER**

We have heard the learned counsel for the parties. The counsel for the Appellant seek some time to file comprehensive written submission. Accordingly, he is permitted to file it on or before 10.04.2012.

**Judgment is Reserved.**

**( V.J. Talwar )**  
**Technical Member**

**( Justice M. Karpaga Vinayagam )**  
**Chairperson**

mk/ak